

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1007

ANSWERED ON:22.07.2016

Cantonment Boards

Gaikwad Dr. Sunil Baliram;Kirtikar Shri Gajanan Chandrakant;Mahato Shri Bidyut Baran;Radhakrishnan Shri T.;S.R. Shri Vijay Kumar;Shetty Shri Gopal Chinayya

Will the Minister of DEFENCE be pleased to state:

- (a) the number of Cantonment Boards in the country at present;
- (b) whether the Government has received complaints regarding problems being faced by the people living in and around such Cantonment Boards;
- (c) if so, the total number of complaints received during each of the last three years and the current year along with the action taken by the Government thereon;
- (d) whether the Government has decided to convert Cantonment Boards including Ambala Board into smart boards, if so, the details thereof; and
- (e) the steps taken by the Government to convert Cantonment Boards into smart board along with the facilities likely to be provided?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

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- (a) There are 62 Cantonment Boards in the country.
- (b) & (c): Reports and representations are received from time to time about difficulties faced by people living in and around Cantonment Board areas. These cover subjects such as closure of roads, delay in mutation of properties, renewal of leases, buildings bye-laws, provision of civic amenities in Cantonments and restrictions on building construction in the vicinity of defence installations. These matters are addressed on case to case basis as per extant rules and instructions.
- (d) & (e): Government has not formulated any specific scheme for converting the existing Cantonments (including Ambala Cantonment) into smart cantonments. However, feasibility for developing some Cantonments including Ambala Cantonment into Smart Cantonments using Smart city parameters has been considered.
